

^

ITEM NO.101(PH)

COURT NO.11

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 9154-9156 OF 2003

COMMNR. OF CENTRAL EXCISE, JAIPUR

Appellant (s)

VERSUS

M/S. SUPER SYNOTEX (INDIA) LTD. & ORS.

Respondent(s)

(With appln(s) for stay and office report)

WITH SLP(C) NO. 16248 of 2009

(With prayer for interim relief and with office report),

Civil Appeal No.4621 of 2008 (With appln. for stay),

Civil Appeal NO. 2008-2009 of 2010,

Civil Appeal NO. 335-336 of 2005

(With appln. for ex-parte stay and with office report),

Civil Appeal NO. 4003 of 2009,

Civil Appeal NO. 4076 of 2007

(With appln. for ex-parte stay and with office report),

Civil Appeal NO. 5987 of 2010

(With appln. for stay and permission to file addl. documents),

Civil Appeal NO. 6033 of 2011

(With appln. for stay and with office report),

Civil Appeal NO. 778-779 of 2009

(With appln. for stay and with office report),

Civil Appeal NO. 8095-8103 of 2013

(With appln. for stay and with office report),

Civil Appeal NO. 8105 of 2013

(With appln. for stay and with office report).

Date: 26/09/2013 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE DIPAK MISRA

For Appellant(s)

UOI

Mr. K. Radhakrishnan, Sr. Adv.

Ms. Sunita Rani, Adv.

Ms. Shalini Kumar, Adv.

Mr. B. Krishna Prasad, AOR

Ms. Anil Katiyar, AOR (N.P.)

Mr. S.N. Terdal, AOR(N.P.)

..2/-

.2.

in CA No.4621/08

Mr. Kavin Gulati, Sr. Adv.

Ms. Rashmi Singh, Adv.

Mr. Anupam Mishra, Adv.

Mr. Rohit, Adv.

Ms. Sunaina Kumar, Adv.

Mr. Praveen Kumar, Adv. (N.P.)

For Respondent(s)
in CA Nos.9154-56 Mr. Alok Yada,Adv.
 Mr. Amar Pratap Singh,Adv.
 Mr. M.P. Devanath,Adv.

In CA Nos.778-779
& 4003 Mr. Kunal Chatterjee,Adv.
 Ms. Maitrayee Banerjee,Adv.
 Mr. Ghanshyam Joshi,Adv.

In CA 5987 Mr. Kunal Chatterjee,Adv.
 Ms. Maitrayee Banerjee,Adv.
 Mr. Partha Sil,Adv.

In CA Nos.2008-09
& SLP(C)No.16248 Mr. Kunal Chatterjee,Adv.
 Ms. Maitrayee Banerjee,Adv.
 Mr. Partha Sil,Adv.

In CA No.6033 Mr. Kartik Kurmy,Adv.
 Mr. Anand Jaluka,Adv.
 Mr. Praveen Kumar,Adv.
 Ms. Sunaina Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Kavin Gulati, learned senior counsel, started his arguments at 10.40 a.m. and continued till 11.10 p.m. Thereafter, Mr. K. Radhakrishnan, learned senior counsel made his submissions till 11.30.

Hearing concluded.
Judgment reserved.

| (Sarita Purohit)
| Court Master

| | (Sneh Bala Mehra)
| | Court Master

|
|

List of Books :

1. 2007 (10) SCC 3 at p.10 para 17.